



Corrigendum No. 02 Dated: 18.06.2025

Subject: Corrigendum to Limited Tender for Providing Insurance Coverage for PFRDA Office Premises and Fixed Assets (Fire, Theft, and Burglary Insurance)

This is in reference to the Limited Tender floated by the Pension Fund Regulatory and Development Authority (PFRDA) on 13.06.2025 for "Providing Insurance Coverage for PFRDA Office Premises and Fixed Assets (Fire, Theft, and Burglary Insurance)", published on the PFRDA website and the Central Public Procurement (CPP) Portal.

The following modifications are hereby notified through this corrigendum:

1. New Coverage Requirements in the Tender:

Under the scope of insurance coverage, the following risks are to be included:

- 1. Terrorism Coverage
- 2. Earthquake Coverage

Premium Adjustment on Renewal: Yes / No

3. STFI (Storm, Tempest, Flood, and Inundation) Coverage

2. Change in format:

The following changes pertain to Point No. 7: BID FORMATS, Section A: Financial Bid Format

PART 1: INSURANCE COST QUOTATION
1. Premium for Office Premises (Fire, Terrorism, Earthquake, STFI):
Total Cost of the Building: Rs. 188 Crores Annual Premium: Rs
2. Premium for Fixed Assets (Fire, Theft & Burglary, Terrorism, Earthquake, STFI):
Total Value of Fixed Assets: Rs. 17.15 Crores Annual Premium: Rs
3. GST: Rs (if applicable)
PART 2: PAYMENT TERMS AND CONDITIONS
Payment Schedule: Annual
Policy Renewal Terms: Renewal Option: Yes / No





PART 3: TOTAL COST OF INSURANCE (Inclusive of Taxes)

Description	Amount (Rs.)
Premium for Office Premises (Fire, Terrorism, Earthquake, STFI):	
Premium for Fixed Assets (Fire, Theft & Burglary, Terrorism, Earthquake, STFI):	
GST	
Total Premium (Inclusive of GST)	

All other terms and conditions of the tender shall remain unchanged.

Regards,

Chief General Manager, Administration Department